

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5883
ANSWERED ON:04.05.2005
CBI RAIDS
Nedurumalli Janardhana Reddy Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether CBI had raided 30 Senior officers as reported in the Hindustan Times dated April 7, 2005;
- (b) if so, the facts of the matter reported therein;
- (c) the total amount of unaccounted money recovered and other immovable properties detected;
- (d) the action taken against the officers who were raided in February 2005; and
- (e) the steps contemplated to be taken by the Government to deter Government Officers from indulging in corruption?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) to (c): On 6.4.2005 CBI registered 51 cases against 104 persons including 66 public servants. Searches were conducted at 173 places all over the country. During the searches cash of Rs.1,04,22,790/- and other movable and immovable properties worth Rs.21,63,44,250/- were detected/ recovered.
- (d): All the cases registered during special drive held in February 2005 are still under investigation, the details of which can not be made public, so as not to affect the investigations adversely.
- (e): Several steps have been taken to check corruption in Government offices, such as formulation, monitoring and effective implementation of anti-corruption policy consisting of a three-pronged strategy of preventive vigilance, surveillance and detection, and deterrent punitive action. The special drive conducted by the CBI on 6.4.2005 was part of this strategy.